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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
( DEPARTMENT OF REVENUE )

.....

NEW DELHI: THE 21-4-95

NOTIFICATION  
(INCOME-TAX)

S.O.No. In exercise of the powers conferred by clause (23) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specified the sport ' rowing ' for the purposes of the said section,

*Sadhna Shanker*  
(SADHNA SHANKER)

UNDER SECRETARY TO THE GOVT. OF INDIA.

NOTIFICATION NO. 0755 (F.No. 196/19/93-ITA-I)

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.